

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 998 of 2018 IN
APPEAL NO. 301 of 2018

Dated : 11th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Indian Railways

.... Appellant(s)

Vs.

Tata Power Company Limited (Distribution) & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agrawal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Malcom Desai for R-1

Mr. Varun Pathak
Ms. Krishna Dyama
Ms. Saroj Bala for R-2

ORDER

List the IA for further hearing on **22.07.2019**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson